THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) and (b) Ministry of Water Resources, RD & GR has constituted a "Task Force for Interlinking of Rivers" *vide* Office Memorandum dated 13.04.2015, to look into issues relating to Inter linking of Rivers (ILR).

- (c) and (d) Earlier also, a Task Force on Interlinking of Rivers under the Chairmanship of Shri Suresh P. Prabhu, the then Member of Parliament, Lok Sabha was constituted by the Ministry of Water Resources on December 13, 2002. The Task Force submitted its report in April 2004, and was wound up with effect from 31.12.2004. Based on the recommendations of the Task Force, appropriate follow up action have been taken in respect of guidance on norms of appraisal, bringing about speedy consensus amongst the States and prioritization of links. Accordingly, the Memorandum of Understanding (MoU) between the party States were signed for preparation of Detailed Project Report (DPR) of Ken-Betwa link, Damanganga Pinjal link and Par-Tapi-Narmada link. The DPR for Ken-Betwa Link and Damanganga Pinjal links have been completed by NWDA and submitted to the party States.
- (e) In order to arrive at a consensus on various river-links for sharing of the surplus water and preparation of DPR by NWDA, the Government has constituted a Consensus Group headed by the Chairman, Central Water Commission and Secretaries of Irrigation/Water Resource Departments of the concerned States. In addition, the issues on the inter-State links are also regularly discussed during the meeting of Governing Body and Society of the NWDA.

The Special Committee for Interlinking of Rivers (ILR), chaired by Hon'ble Union Minister of Water Resources, River Development and Ganga Rejuvenation frequently reviews the progress of these river link proposals in consultation with the stakeholders to expedite these projects. In order to address various issues concerning the Inter-Linking of River Programme and to arrive at consensus on the link proposals between the States. Various Sub-Committees have also been constituted.

Water contamination

- 425. SHRIMATI SASIKALA PUSHPA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:
 - (a) whether water contamination is prevalent in several States of the country;
 - (b) if so, the details thereof including the details of contamination, State-wise;

- (c) whether it is a fact that water contamination is several times more than the permissible limits set by WHO; and
 - (d) if so, the details thereof and the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) and (b) Sir, as per the latest information, Central Pollution Control Board (CPCB) has identified 302 polluted river stretches on 275 rivers in the year 2014. The State wise details are given in Statement-I (*See* below). The water quality indicates that organic pollution is the predominant cause of pollution of aquatic resources.

Central Ground Water Board (CGWB) has assessed that the ground water in parts of various Districts is contaminated by Fluoride, Iron, Arsenic and Nitrate. The State-wise details are given in Statement-II (*See* below).

Ministry of Drinking Water and Sanitation has provided State-wise details of rural drinking water contamination by Fluoride, Arsenic, Iron, Salinity and Nitrate. Which are given in Statement-III (*See* below).

(c) and (d) The water contamination has been assessed in the rivers as per Use Based Water Quality Criteria in Statement-I and in the others as per Bureau of Indian Standard (IS 10500:2012) norms in Statement-II and III which are as per WHO standards for all the above contaminants except for Arsenic.

Ministry of Environment, Forest and Climate Change (MoE,F&CC) has been supplementing the efforts of the State Governments in abatement of pollution of various rivers and lakes/wetlands under the National River Conservation Plan (NRCP) and National Plan for Conservation of Aquatic Ecosystem (NPCA) respectively. NRCP has covered polluted stretches of 40 rivers in 121 towns spread over 19 States at an expenditure of ₹ 4876.40 crore. Sewage treatment capacity of 3833.49 million litres per day (mld) has been created so far. In addition, MoE,F&CC has released ₹ 605.05 crore for conservation of 63 lakes and ₹ 138.53 crore for conservation of 80 wetlands so far.

CPCB has made a comprehensive programme for controlling point sources by developing industry specific standards and general standards for sewage which have been notified under Environment (Protection) Act, 1986 which are to be enforced by the SPCBs/PCCs. Various steps including Environmental Auditing, promotion of Common Effluent Treatment Plants, promotion of Low Waste and No Waste technology, augmenting flow in rivers, Rain Water Harvesting practices, implementation of guidelines prepared for idol

immersion in rivers and lakes, promotion of Zero Liquid Discharge and sewage treatment infrastructure in the housing projects etc. are being taken for the abatement of pollution.

National Mission for Clean Ganga (NMCG) proposes to tap the drains and treat the waste water to improve the quality of water in river Ganga.

Central Ground Water Board (CGWB) shares ground water quality data with concerned State Government departments for taking necessary remedial actions. CGWB also provides technical guidance to State agencies in tackling the problem of water quality. CGWB has delineated arsenic free aquifers and fluoride free aquifers at a number of places and has handed over the clean exploratory wells to the state governments for purposeful utilization.

Ministry of Drinking Water and Sanitation has advised all the State Governments to provide piped water supply from alternate safe sources to all water quality affected habitations with priority to cover fluoride and arsenic affected habitations.

Statement-I
State-wise number of Polluted River Stretches based on Use Based Water Quality Criteria by CPCB

State	Cities/Towns along Polluted River Stretches	Number of Polluted River Stretches
Andhra Pradesh	8	06
Assam	49	28
Bihar	8	05
Chhattisgarh	12	05
Daman and Diu	2	01
Delhi	1	01
Goa	9	08
Gujarat	38	20
Haryana	7	02
Himachal Prades	h 14	08
Jammu and Kash	mir 18	09
Jharkhand	16	08

State	Cities/Towns along Polluted River Stretches	Number of Polluted
Karnataka	24	15
Kerala	22	13
Madhya Pradesh	n 37	21
Maharashtra	161	49
Manipur	17	12
Meghalaya	12	10
Nagaland	4	03
Odisha	20	12
Punjab	5	02
Rajasthan	20	08
Sikkim	11	05
Tamil Nadu	23	07
Telangana	18	07
Tripura	4	02
Uttar Pradesh	37	13
Uttarakhand	6	05
West Bengal	47	17
TOTAL	650	302

Statement-II

State-wise number of parts of Districtswhere chemical constituents in ground water is beyond BIS Norms (IS 10500:2012)

Spots indicating Ground Water Quality beyond permissible limits (CGWB)

State	Fluoride	Iron	Arsenic	Nitrate	
Andhra Pradesh	61	37	-	355	
Arunachal Pradesh	-	-	-	,	
Assam	34	62	3	-	
Bihar	15	32	57	15.	
Chhattisgarh	16	11	1	43	

352 Written Answers to	[RAJYA SAE	BHA]	Unstarred Questions			
State	Fluoride	Iron	Arsenic	Nitrate		
Delhi	14	-	-	23		
Goa	-	5	-	-		
Gujarat	69	10	-	112		
Haryana	92	45	-	102		
Himachal Pradesh	-	-	-	4		
Jammu and Kashmir	2	15	-	13		
Jharkhand	9	16	-	32		
Karnataka	93	132	-	165		
Kerala	4	137	-	34		
Madhya Pradesh	39	60	-	270		
Maharashtra	18	30	-	340		
Manipur	-	3	-	-		
Meghalaya	-	5	-	-		
Nagaland	-	-	-	-		
Odisha	17	71	-	112		
Punjab	34	34	-	59		
Rajasthan	259	178	-	496		
Tamil Nadu	48	4	-	152		
Tripura	-	8	-	-		
Uttar Pradesh	29	25	45	88		
Uttarakhand	-	-	+	6		
West Bengal	74	148	79	8		
Andaman and Nicobar Islands (UT)	-	10	-	-		
Total	927	1078	185	2429		

 $\textbf{G}_{\text{RAND TOTAL}} \text{ (for Fluoride, Iron, Arsenic and Nitrate): } 3970$

 $\underline{\textit{Source:}}$ "Ground Water Quality in Shallow Aquifer of India"

Statement-III The State-wise details of rural drinking water contamination (Habitations and Population as on 31/03/2015) beyond BIS Norm (IS 10500:2012) in the Integrated Management System (IMS) of the Ministry of Drinking Water and Sanitation

Sl. State				Contami	nation-v	vise number	of Habi	tations and Po	pulation	1		
No.	Total		Fluoride		Arsenic		Iron		Salinity		Nitrate	
	Habs	Population	Habs	Population	Habs	Population	Habs	Population	Habs	Population	Habs	Population
1 2	3	4	5	6	7	8	9	10	11	12	13	14
1. Andhra Pradesh	1339	1716925	657	880952	0	0	66	73903	510	606311	106	155759
2. Bihar	3460	2110219	512	276185	96	101289	2852	1732745	0	0	0	0
3. Chhattisgarh	2196	479372	52	12315	0	0	2102	437770	42	29287	0	0
4. Goa	0	0	0	0	0	0	0	0	0	0	0	0
5. Gujarat	13	30215	0	0	0	0	0	0	0	0	13	30215
6. Haryana	14	48739	14	48739	0	0	0	0	0	0	0	0
7. Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
B. Jammu and Kashmir	9	21918	2	7911	0	0	7	14007	0	0	0	0
). Jharkhand	24	7387	9	4863	0	0	15	2524	0	0	0	0
10. Karnataka	1448	1210396	653	624661	10	16186	301	170053	204	128207	280	271289
11. Kerala	793	1796307	98	267221	0	0	534	1184066	116	233688	45	111332
12. Madhya Pradesh	1126	425156	647	253906	0	0	442	144811	37	26439	0	0
3. Maharashtra	644	1495421	201	514677	0	0	63	141458	179	302136	201	537150
4. Odisha	5394	1460302	256	50143	0	0	4520	1230296	611	176764	7	3099
5. Punjab	18	10668	1	568	1	152	16	9948	0	0	0	0
16. Rajasthan	23105	8874065	7212	4254256	0	0	10	9332	14403	3313787	1480	1296690

1 2	3	4	5	6	7	8	9	10	11	12	13	14
17. Tamil Nadu	350	166598	0	0	0	0	299	145838	50	20468	1	292
18. Telangana	1388	2127647	1008	1573863	0	0	47	62278	192	301071	141	190435
19. Uttar Pradesh	416	320417	144	117486	38	51455	29	44527	203	103184	2	3765
20. Uttarakhand	27	109664	2	10889	0	0	22	85965	0	0	3	12810
21. West Bengal	10349	9670456	227	147397	980	2106324	9074	7336377	67	79615	1	743
22. Arunachal Pradesh	87	26120	0	0	0	0	87	26120	0	0	0	0
23. Assam	8779	3347200	109	51544	365	122957	8305	3172699	0	0	0	0
24. Manipur	0	0	0	0	0	0	0	0	0	0	0	0
25. Meghalaya	35	19681	0	0	0	0	35	19681	0	0	0	0
26. Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
27. Nagaland	24	19876	0	0	0	0	24	19876	0	0	0	0
28. Sikkim	0	0	0	0	0	0	0	0	0	0	0	0
29. Tripura	3380	1595393	0	0	0	0	3380	1595393	0	0	0	0
30. Andaman and Nicobar	0	0	0	0	0	0	0	0	0	0	0	0
31. Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0
32. Dadra and Nagar Haveli	0	0	0	0	0	0	0	0	0	0	0	0
33. Daman and Diu	0	0	0	0	0	0	0	0	0	0	0	0
34. Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
35. Puducherry	9	19473	0	0	0	0	8	17678	1	1795	0	0
Total	64427	37109615	11804	9097576	1490	2398363	32238	17677345	16615	5322752	2280	2613579

354

Written Answers to

[RAJYA SABHA]

Unstarred Questions